

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 302 of 2013

Dated : 2nd April, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

State Load Despatch Center, Karnataka Appellant(s)

Versus

**Central Electricity Regulatory
Commission & Ors. Respondent(s)**

**Counsel for the Appellant(s): Mr. Anand K. Ganesan
Ms. Swapna Seshadri**

**Counsel for the Respondent(s): Mr. Vishal Gupta
Mr. Kumar Mihir for R.2**

ORDER

Mr. Anand K. Ganesan, the learned counsel appearing on behalf of the Appellant is directed to implead the necessary parties.

Post the matter for further hearing on **11.04.2014.**

**(Rakesh Nath)
Technical Member
ak/kt**

**(Justice M. Karpaga Vinayagam)
Chairperson**